#### I (c) No, Sir.

I (d) The plot has now been included in the ensuing auction per gramme.

#### vjfficer of Plot to the Maharashtra {Government Li Lieu of Sirmur Plot

#### 2628. SHRI MUKESH R. PATEL: SHR1 SAN JAY NIRUPAM:

Will ihe Minister of URBAN AF-FAIRS AND EMPLOYMENT be pleaded to state:

- (a) whether the Central Govern-Imem hiive offered a plot at Shrinivas. puri in lieu of the Sirmur plot, to the Maharashtra Government and whether due to inconvenience and un-suitability, the Maharashtra Government has refused the offer^
- I (b) if so, whether Government are igoing to vacate the Sirmur plot and hand over the same to the Maharashtra Government •
- (c) if so, by when it would be executed; and
- W) if not, the alternative steps proposed to ue iake, by Government to this regard?

THE MINISTER OF STATE OF MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. KATESWARLU): (a) Yes, M acres land in Srinivaspuri in lies of Sirmur Plot was offe- to the Government of Maharash-Government of Maharashtat they were no in IN 1.5 acrres land in Srinivas-

- (c) No sir
- (d) Does not arise in view of reply at (b) above
- (e) Further stps in this regard will be taken in consulatation with the gov ement of maharshtra

## Revision of Population Lin^t of towns

# 2629. SHRI MUKESH R. PATEL; SHRI SANJAY NIRUPAM:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer  $t_0$  answer to Starred Question 124 given  $i_n$  the Rajya Sabha on the 31st July, 1997 and state;

- (a) whether it  $i_s$  a fact that the population limit of the towns to be considered under AUWSP has been increased from 20,000 to 1,00,000;
  - (b) if so, the detailed thereof; and
- (c) what is Government's decision regarding Maharashtra Government's demand of increasing the quantity of water being supplied in urban areas from 70 lpcd to 100 lpcd?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU): (a) No, Sir.

- (b) Question does not arise.
- (c) It has been clarified in the reply sent to the Maharashtra Government that the present norm of 70 lpcd is considered adequate for towns having population upto 1,00,000 as these towns do not generally h large industrial and institutional requirements of water.

## Statue on WiUiagdon Crescent

2630. SHRI K. R. MALKANI: Will the Minister of URBAN AF FAIRS AND EMPLOYMENT be plea sed to state;

- (a) whether the beautiful jroup statue on Willingdon Crescent Sardar Patel Road junction in New Delhi U an approximate representation o\* Dandi March;
- (b) whether it is a pix of this »rt sculpture has been printed on Rs 500-not«;